

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO. 36 OF 2025 (WZ)

In the matter of:

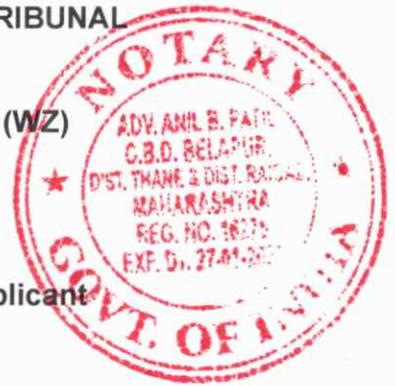
Samita Rajendra Patil

.....Applicant

Versus

Jindal Steel Works Ltd. & Ors.

...Respondents



**AFFIDAVIT ON BEHALF OF JOINT COMMITTEE IN COMPLIANCE  
WITH ORDER DATED 20.06.2025 PASSED BY THE HON'BLE  
TRIBUNAL**

I, Rutuja Bhalerao, aged 38 years, Occupation – Service, presently working as Sub-Regional Officer, Raigad-2, Maharashtra Pollution Control Board, having my office at Raigad Bhavan, C.B.D. Belapur, Navi Mumbai, do hereby solemnly affirm and state on behalf of the Joint Committee as under:

**1. Constitution of Committee**

That, in compliance with the directions contained in the order dated 20.06.2025 passed by the Hon'ble Tribunal in O.A. No. 36/2025 (WZ), a Joint Committee was constituted by the Maharashtra Pollution Control Board (MPCB) vide order dated 08.07.2025. The Committee comprises the following members:

- Representative of Respondent No. 7 – Additional Principal Chief Conservator of Forests
- Representative of Respondent No. 12 – Maharashtra Coastal Zone Management Authority (MCZMA)
- Sub-Regional Officer, Raigad-2, MPCB – as Member Convenor and representative of Respondent No. 5

A copy of the constitution of the Committee is annexed hereto and marked as **Exhibit A**.

**2. Efforts to Schedule Site Visit**

It is respectfully submitted that MPCB, being the Nodal Agency, was in regular coordination with the other Committee members for scheduling the site inspection. However, due to the Monsoon Assembly Session scheduled from 30.06.2025 to 18.07.2025, the site visit could not be conducted earlier.



**3. Site Visit Conducted :-**

- That in compliance with the above directions, a joint site inspection has been carried out by the officials of MPCB, the Forest Department, and MCZMA on 25.07.2025, after giving due notice to the Applicant. A copy of the said communication is annexed hereto and marked as **Exhibit B**.
- The site visit was conducted in the presence of the Petitioner, and the inspection was carried out at various locations as pointed out by her and as mentioned in the petition.
- That during the inspection, necessary observations were made, and preliminary documentation has been recorded. However, it is respectfully submitted that certain additional information and documentary records from various concerned departments and authorities are still awaited, especially those relevant to the directions passed by the Hon'ble Supreme Court and Hon'ble High Court in similar environmental matters.
- That the process of compilation and analysis of the required data is presently underway. Co-ordination with relevant authorities is ongoing to ensure completeness and accuracy. Therefore, a reasonable time is required to prepare a consolidated and factually accurate status report.

**4. Request for Extension of Time :-**

As per the Hon'ble Tribunal's order dated 20.06.2025, the Committee report was to be submitted through e-filing within one month from the date of uploading of the order, i.e., by 28.07.2025. However, due to engagements of officers during the Assembly Session, the site visit has been conducted late. The time required for process of compilation and analysis of the required data, the report preparation has been affected.

In view of above, it is most respectfully prayed that this Hon'ble Tribunal may kindly consider the circumstances and grant an additional period of six (6) weeks for submission of the Joint Committee report. Due to the delay in conducting the site visit,

Solemnly affirmed at [location] on this 28<sup>th</sup> day of July, 2025.

For and on behalf of

**Maharashtra Pollution Control Board**  
*(Rutuja Bhalerao)*  
**Sub-Regional Officer, Raigad-2**  
**Member Convenor, Joint Committee**

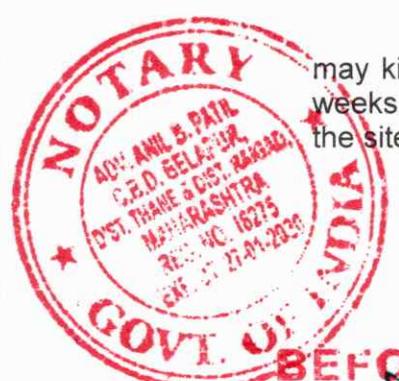
**ANIL B. PATIL**  
Advocate & Notary  
GOVT. OF INDIA

Shop 17 Mezzanine Floor,  
Prabhat Centre, Sector 1 A, C.B.D., Belapur  
Navi Mumbai-400614, Maharashtra  
Mob: 9619441777  
Reg. No. 16275

28 JUL 2025

NOTED & REGD.

Sr. No. 368 of 2025



1

**MAHARASHTRA POLLUTION CONTROL BOARD**

Tel: 24020781/24014701  
 Fax: 24024068/24044531  
 Website: <http://mpcb.gov.in>  
 E-mail: [lo1@mpcb.gov.in](mailto:lo1@mpcb.gov.in)



Kalpataru Point, 2<sup>nd</sup> - 4<sup>th</sup> Floor  
 Opp. Cine Planet Cinema,  
 Near Sion Circle, Sion (E)  
 Mumbai- 400 022.

Your Service is our duty.

NO. MPCB/JD(APC)/B-0205

Date:- 08/07/2025

**OFFICE ORDER**

Sub: Constitution of Committee to ascertain the issues raised by the Applicant as to whether the site in question comprises survey no's which are shown in red color in the map belongs to Respondent No 3 as alleged and whether Respondent No 1 & 2 are dumping industrial waste at the site in question,

Ref: Order dated 20.6.2025 in Original Application No.36 of 2025 filed by Samita Rajendra Patil Vs. Jindal Steel Works Ltd & Ors.

Samita Rajendra Patil has filed an Original Application bearing no. 36 of 2025 against Jindal Steel Works Ltd and Ors before the Hon'ble National Green Tribunal, alleging that the area in question is owned by Respondent No 3 i.e. H & R Johnson Plant & the dumping of industrial waste is being done by Respondent No 1 & 2, Jindal Steel Works Ltd at the site in question.

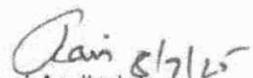
The Hon'ble NGT has constituted a Joint Committee to ascertain as to whether the site in question comprises survey no's which are shown in red color in the map belongs to Respondent No 3 as alleged and whether Respondent No 1 & 2 are dumping industrial wastes at the site in question comprising the members which are as under:

1. Representative of Additional Principal Chief Conservator of Forest. -Member
2. Representative of the Maharashtra Coastal Zone Management Authority -Member
3. Sub Regional Officer, MPCB, Raigad. -Member convenor

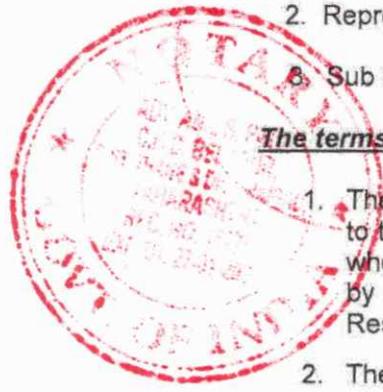
**The terms of reference of the Committee are as under :-**

1. The Committee shall conduct site visit at the earliest and after giving prior notice to the applicant, conduct an inspection at the site in question and ascertain as to whether the site in question comprises above mentioned survey no which is shown by red color in the map belongs to Respondent No 3 as alleged and whether the Respondent No 1 and 2 are dumping industrial waste at the site in question.
2. The report shall be submitted by MPCB within a period of one month from the date of uploading of the order through e-filing before Hon'ble NGT.
3. The MPCB being a nodal agency shall submit joint committee report to the Tribunal within a period of one month from the date of uploading of the order by e-filing.

This is issued with the approval of the authority.

  
 (Ravi Andhale)  
 Joint Director(APC)

Encl- Order dated 20.6.2025.



2

**Copy submitted to :-**

1. Representative of Additional Principal, Chief Conservator of Forest - For information.
2. Representative of the Maharashtra Coastal Zone Management Authority, Mantralay, Mumbai- for information.

**Copy to:**

1. JD(APC),MPCB, Mumbai – for information.
2. Sub Regional Officer, Raigad II, MPCB, Raigad Bhavan, 6th Floor, CBD Belapur, Sector-11, Navi Mumbai – she is directed to take further follow up in the matter.



**MAHARASHTRA POLLUTION CONTROL BOARD**  
**SUB REGIONAL OFFICE, RAIGAD-2**

Tel. No. 2757 2620  
Fax No. 2756 2132  
Email: [sroraigad2@mpcb.gov.in](mailto:sroraigad2@mpcb.gov.in)  
Visit us at: <http://mpcb.gov.in>



"Your Service is our Duty"

Raigad Bhavan, 6th Floor,  
Sec-11, C.B.D. Belapur,  
Navi Mumbai 400 614.

No. MPCB/SROR-2/250723 -FTS- 0100

Date: 23/07/2025

To,  
The Additional Principal Chief Conservator of Forests,  
Room No. 302, 3rd Floor Wekfield House,  
Near Britannia Restaurant Ballard Estate Mumbai 400 001

**Sub:** - Regarding visit of committee constituted in compliance of directions by Hon'ble National Green Tribunal (WZ) Pune Bench in OA no. 36/2025.

**Ref:** - 1. NGT order dated 20.06.2025 in OA No 36/2025 filed by Samita Rajendra Patil VS Jindal Steel works ltd & Others.  
2. This office letter dtd. 16.07.2025.

Respected Sir,

Please find enclosed herewith the Hon'ble NGT order dated 20.06.2025 in OA No 36/2025 filed by Samita Rajendra Patil VS Jindal Steel works ltd & Others. The Hon'ble NGT has directed the committee to conduct site visit and submit the report.

Accordingly, M. P. C. Board has constituted the committee comprising one Representative of MPCB, Representative of Additional Principal Chief Conservator of Forests; and Representative of the Maharashtra Coastal Zone Management Authority.

The committee has scheduled site visit on to Survey Nos. 5, 26/1, 26/2, 26/3, 26/4, 26/5, 27, 28, 29, 30, 31, 32, 34, 35, 36/1, 36/2, 37, 38, 39, 40/1, 40/2, 41, 42, 43, 44, 45, 46/1, 46/2, 47, 48, 49, 50, 51, 53, 55, 58, 60, 62, 63 and 65 of Village Khar Devli, Taluka Pen, District Raigad.

Therefore you are requested to kindly attend the site visit. Please note that the site visit will start on **25.07.2025 @ 11.00 A.M. at Office of Sub Divisional Officer (Prant Adhikari), Sub Division Pen, Tal. Pen. Dist. Raigad.**

(Rutuja Bhalerao)  
Sub-Regional Officer, Raigad-2

**Copy submitted for information to:** -  
Regional Office, M.P.C. Board, Raigad.

**MAHARASHTRA POLLUTION CONTROL BOARD**  
**SUB REGIONAL OFFICE, RAIGAD-2**

Tel. No. 2757 2620  
Fax No. 2756 2132  
Email: [sroraigad2@mpcb.gov.in](mailto:sroraigad2@mpcb.gov.in)  
Visit us at: <http://mpcb.gov.in>



Raigad Bhavan, 6th Floor,  
Sec-11, C.B.D. Belapur,  
Navi Mumbai 400 614.

No. MPCB/SROR-2/250723-FTS-0101

Date: 29/07/2025

To,  
The Director,  
The Maharashtra Coastal Zone Management Authority,  
Environment & Climate Change Department,  
Government of Maharashtra,  
15th Floor, New Administrative Building,  
Opp. Mantralaya, Mumbai – 400 032.

**Sub:** - Regarding visit of committee constituted in compliance of directions by Hon'ble National Green Tribunal (WZ) Pune Bench in OA no. 36/2025.

**Ref:** - 1. NGT order dated 20.06.2025 in OA No 36/2025 filed by Samita Rajendra Patil VS Jindal Steel works ltd & Others.  
2. This office letter dtd. 16.07.2025.

Respected Sir,

Please find enclosed herewith the Hon'ble NGT order dated 20.06.2025 in OA No 36/2025 filed by Samita Rajendra Patil VS Jindal Steel works ltd & Others. The Hon'ble NGT has directed the committee to conduct site visit and submit the report.

Accordingly, M. P. C. Board has constituted the committee comprising one Representative of MPCB, Representative of Additional Principal Chief Conservator of Forests; and Representative of the Maharashtra Coastal Zone Management Authority.

The committee has scheduled site visit on to Survey Nos. 5, 26/1, 26/2, 26/3, 26/4, 26/5, 27, 28, 29, 30, 31, 32, 34, 35, 36/1, 36/2, 37, 38, 39, 40/1, 40/2, 41, 42, 43, 44, 45, 46/1, 46/2, 47, 48, 49, 50, 51, 53, 55, 58, 60, 62, 63 and 65 of Village Khar Devli, Taluka Pen, District Raigad.

Therefore you are requested to kindly attend the site visit. Please note that the site visit will start on **25.07.2025 @ 11.00 A.M. at Office of Sub Divisional Officer (Prant Adhikari), Sub Division Pen, Tal. Pen. Dist. Raigad.**

(Rutuja Bhalerao)  
Sub-Regional Officer, Raigad-2

**Copy submitted for information to:** -  
Regional Office, M.P.C. Board, Raigad.

**MAHARASHTRA POLLUTION CONTROL BOARD**  
**SUB REGIONAL OFFICE, RAIGAD-2**

Tel. No. 2757 2620  
 Fax No. 2756 2132  
 Email: [srraigad2@mpcb.gov.in](mailto:srraigad2@mpcb.gov.in)  
 Visit us at: <http://mpcb.gov.in>



"Your Service is our Duty"

Raigad Bhavan, 6th Floor,  
 Sec-11, C.B.D. Belapur,  
 Navi Mumbai 400 614.

No. MPCB/SROR-2/250721-FTS-0050

Date: 21/07/2025

To,  
 Mrs. Samita Rajendra Patil,  
 Sulabhasadan, Prabhuali, Pen,  
 Tal. Pen, Dist. Raigad - 402107.

**Sub:** - Regarding visit of committee constituted in compliance of directions by Hon'ble National Green Tribunal (WZ) Pune Bench in OA no. 36/2025.

**Ref:** - 1. NGT order dated 20.06.2025 in OA No 36/2025 filed by Samita Rajendra Patil VS Jindal Steel works ltd & Others.  
 2. This office letter dtd. 16.07.2025.

Please find enclosed herewith the Hon'ble NGT order dated 20.06.2025 in OA No 36/2025 filed by Samita Rajendra Patil VS Jindal Steel works ltd & Others. The Hon'ble NGT has directed the committee to conduct site visit at the earliest and after giving prior notice to the applicant, conduct an inspection and has directed to submit the report within 1 month. Maharashtra Pollution Control Board is the Nodal Agency for the said committee. Accordingly, the Board has constituted the committee comprising one Member of MPCB, member of Additional Principal Chief Conservator of Forests; and member of The Maharashtra Coastal Zone Management Authority.

The committee had scheduled its visit vide ref. no. (2) on 23.07.2025 to the site i.e. Survey Nos. 5, 26/1, 26/2, 26/3, 26/4, 26/5, 27, 28, 29, 30, 31, 32, 34, 35, 36/1, 36/2, 37, 38, 39, 40/1, 40/2, 41, 42, 43, 44, 45, 46/1, 46/2, 47, 48, 49, 50, 51, 53, 55, 58, 60, 62, 63 and 65 of Village Khar Devli, Taluka Pen, District Raigad as specified in the Hon'ble NGT order.

However, due to unavoidable circumstances, the date of the joint inspection has been postponed to 25.07.2025. You are requested to remain present during the visit of the committee on 25.07.2025 at 11.00 A.M. at the Office of Sub Divisional Officer (Prant Adhikari), Sub Division Pen, Tal. Pen. Dist. Raigad.

(Rutuja Bhalerao)  
**Sub-Regional Officer, Raigad-2**  
 (Contact No. 89837 81244)

**Copy submitted for information to:** -  
 Regional Office, M.P.C. Board, Raigad.

 Outlook

---

Regarding the revised date of visit of committee constituted in compliance of directions by Hon'ble National Green Tribunal (WZ) Pune Bench in OA no. 36/2025

---

From SRO Raigad 2 <sroraigad2@mpcb.gov.in>

Date Mon 21 Jul 2025 11:58 AM

To Shriram S Kulkarni <advshriramskulkarni@gmail.com>; samita patil <samitapatil41@gmail.com>

Cc Narendra D. Toke <dir1.mev-mh@nic.in>; ccfmangrove@mahaforest.gov.in <ccfmangrove@mahaforest.gov.in>; RO Raigad <rorraigad@mpcb.gov.in>; SDO pen <sdopen2013@gmail.com>; Manasi Joshi <adv.manasi.joshi@outlook.com>; sujaypalshikar7@gmail.com <sujaypalshikar7@gmail.com>; advgupte@gmail.com <advgupte@gmail.com>; Smita Madhav Khatavkar <lo1@mpcb.gov.in>

2 attachments (698 KB)

20-06-2025.pdf; Committee visit letter to Complainant.pdf;

Sir/Madam,

Please find attached herewith the letter regarding the revised date of visit of committee constituted in compliance of directions by Hon'ble National Green Tribunal (WZ) Pune Bench in OA no. 36/2025 on 25.07.2025 @ 11.00 am. at the Office of Sub Divisional Officer (Prant Adhikari), Sub Division Pen, Tal. Pen. Dist. Raigad.

This is submitted for information please.

Regards,

(Rutuja Bhalerao)  
Sub Regional Officer, Raigad-2  
Maharashtra Pollution Control Board.

---

From: SRO Raigad 2

Sent: Wednesday, 16 July 2025 4:37 pm

To: Adv. Shriram S. Kulkarni <advshriramskulkarni@gmail.com>; samita patil <samitapatil41@gmail.com>

Cc:

Subject: Rdir1.mev-mh@nic.in <dir1.mev-mh@nic.in>; ccfmangrove@mahaforest.gov.in <ccfmangrove@mahaforest.gov.in>; RO Raigad <rorraigad@mpcb.gov.in>; SDO pen <sdopen2013@gmail.com>; Manasi Joshi <adv.manasi.joshi@outlook.com>; Sujay Palshikar <sujaypalshikar7@gmail.com>; Adv Deepak Gupte <advgupte@gmail.com>; Smita Madhav Khatavkar <lo1@mpcb.gov.in> regarding visit of committee constituted in compliance of directions by Hon'ble National Green Tribunal (WZ) Pune Bench in OA no. 36/2025

Sir,

Please find attached herewith the letter regarding visit of committee constituted in compliance of directions by Hon'ble National Green Tribunal (WZ) Pune Bench in OA no. 36/2025 on 23.07.2025 @ 11.00 am. at the Office of Sub Divisional Officer (Prant Adhikari), Sub Division Pen, Tal. Pen. Dist. Raigad.

This is submitted for information please.

Regards,

(Rutuja Bhalerao)  
Sub Regional Officer, Raigad-2  
Maharashtra Pollution Control Board.